driven out nor have the trade and industry belonging to Indians been taken away, by the Governments of African countries. But some countries in East Africa are taking legislative and other measures to restrict the role of aliens in commercial and industrial activities. With a few exceptions the persons affected, or likely to be affected, are British passport holders and are, therefore, primarily the responsibility of the Government of United Kingdom. However, the Government of India, have been giving and will continue to give, on humantarian and compassionate considerations, such facilities as are possible to persons of Indian origin who are compelled to leave the countries of their domicile.

## सीमावर्ती क्षेत्रों पर तैनात जवानों तथा सैनिक अधिकारियों को सुविधाएं :

\*206 श्री कंवरलाल गुप्ताः क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे किः

(क) सीमावर्नी क्षेत्रों पर तैनात जवानों और सैनिक ग्रधिकारियों को वेतन के अतिरिक्त अन्य क्या-क्या सुविधाएं प्राप्त हैं:

(ख) जो जवान और सैनिक अधिकारी सीमा क्षेत्रों में अपने परिवार के बिना रहते, हैं, उन्हें क्या भत्ते दिये जाते हैं;

(ग) सरकार प्रत्येक जवान और सैनिक अधिकारी के निवास और भोजन की व्यवस्था पर प्रथक-प्रथक क्या खर्च करती है; और

(घ) क्या सरकार जवानों को अधिक सुविधाएं देने के लिये कोई योजना बना रही है ?

प्रतिरक्षा मंत्रारूय में उपमंत्री (क्षी मं॰ र॰ इष्ण्ण):

(क) से (घ) : एक विवरण सभा के पटल पर रख दिया गया है। (पुस्तकालय में रक्त दिया गया देक्तिये संख्या LF144/69)

## D.A. and Medical Facilities to Other Ranks in Army

\*207. SHRI HEM RAJ: Will the MINISTER OF DEFENCE b: pleased to state :(a) whether it is a fact that the Dearness Allowance and medical facilities available to civilians are not available to other ranks in the Army;

(b) if so, the steps Government propose to take to equalise them ?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI M.R. KRISHNA) : (a) No, Sir. Other Ranks in the Army receive Dearness Allowance at 80% of the civilian rate, which, taken together with certain concessions in kind, or monetary allowances in lieu thereof, admissible for Other Ranks, approximates to the Dearness Allowance admissible to civilians. Similarly, Other Ranks in the Army obtain free all available treatment in Armed Forces hospitals and Dental Centres, and, in certain special cases, at civil or private hospitals.

(b) Does not arise.

## Release of Foreign Fishing Boats by Andaman and Nicobar Islands Administration

\*208. SHRI GEORGE FERNANDES : SHRI J. AHMED : SHRI BADRUDDUJA :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the crew of the Singapore fishing boat detained by the Andaman and Nicobar Islands authorities in the last week of December, 1968 have been released;

(b) the circumstances of their arrest and the conditions under which they were released;

(c) whether there have been similar cases of detention of fishing boats of other nations in the past; and

(d) if so, the details thereof ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH) : (a) No, Sir. All the crew wcre prosecuted and convicted by the Court of the Additional District Magistrate, Port Blair, on the 15th January, 1969, under Sxtion 14 of the Foreigner's Act and sentenced to 4 months' imprisonment each,